

**CENTRAL ELECTRICITY REGULATORY COMMISSION**  
**4th Floor, Chanderlok Building, 36, Janpath, New Delhi – 110001**  
**(Tele No. 23353503, FAX No. 23753923)**

No. 98/TT/2016

Dated: 27th July, 2016

To

The Deputy General Manager,  
Power Grid Corporation of India Limited,  
Saudamini, Plot No. 2,  
Sector-29, Gurgaon-122001

Subject : Revision of trued-up transmission tariff for 2009-14 tariff block and transmission tariff for 2014-19 tariff block for LILO of existing Bangalore-Salem 400kV S/C at Hosur under system Strengthening –XVIII in Southern Regional Grid.

Sir,

In supersession of the letter dated 25.7.2016, with reference to the above-mentioned subject, I am directed to request you to deposit petition filing fee of ₹1,00,000 (Rupees one lakh ) as provided under Central Electricity Regulatory Commission (Payment of Fees) Regulations, 2012 before 30.7.2016.

Yours faithfully,

Sd/-  
(Monojit Sehrawat)  
Asstt. Chief (Legal)